

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 108/TT/2013

Date: 28.10.2013

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Determination of Transmission Tariff for assets under SASAN UMPP TS in  
Western Region for tariff block 2009-14 period

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish following information on an affidavit, with an advance copy to the respondents/beneficiaries, latest by 11.11.2013:-

- a) Date of application for forest clearance with details of efforts made by the petitioner for forest clearance, and documentary proof of delay due to forest clearance impacting scheduled completion of the assets covered in the petition;
- b) Reasons for decrease in length of line in Asset-2. How much reduction in cost accrues due to the reduction in length of transmission line (Asset-2)?
- c) Cost benchmarking data;
- d) Reasons for filing claim for tariff for Assets 3, 5 and 7 of the petition which were not expected/ anticipated to be commissioned within six months of filing. Actual DOCO of the assets and forms should be revised accordingly, if required;

Yours faithfully,

Sd/-  
(P. K. Sinha)  
Asst. Chief (Legal)